

ITEM NO.4

REGISTRAR COURT. 1

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 245/2010

AMIT VASHISTHA

Appellant(s)

VERSUS

SURESH & ANR.

Respondent(s)

(with office report)

Date : 14/10/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Balraj Dewan,Adv.

For Respondent(s)

Respondent-in-person,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Despite time granted by the Registrar's Court on  
3.9.2014 additional documents have not been filed by the  
parties.

Registry to process for listing before the Hon'ble  
Court as per rules.

(PANKAJ BHANDARI)  
Registrar